



NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/67/2016
NAME OF THE PETITIONER(S) : P.M. Johny & another
NAME OF THE RESPONDENT(S) : Seaqueen Builders Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|---|-------------------------|---|
| 1. | PRIYADARSHINI N
for T. K. BHASKAR | Counsel for Respondents |  |
| 2. | Chandramouli Prabhakar
for R. Venkataravan | Counsel for Petitioners |  |

ORDER

Shri Chandramouli Prabhakar, counsel for the petitioner present. Shri T K Bhaskar, senior counsel and Ms N Priyadarshini, counsel for the respondents present. Shri T K Bhaskar concluded his final arguments, to which counsel for petitioner prayed time to reply. At request time is granted. Put up on **08.06.2017** at **10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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